



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 28.08.2024

NOTICE

Please take notice that the following matters adjourned in the Court – III on 28.08.2024 are as follows. The next date of Hearing in the matters are indicated below:-

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 517 of 2024 (With Defects)	Express Resorts & Hotels Ltd. Vs. Amit Jain & Ors.	28.08.2024	01.10.2024
2.	Comp. App (AT) (Ins) No. 740 of 2023 & I.A. No. 2500 of 2023 & 3307 of 2024 (PH)	IFCI Ltd. Vs. Raju Palanilkunnathil Kesavan & Anr. With	28.08.2024	20.09.2024
3.	Comp. App (AT) (Ins) No. 741 of 2023 & I.A. No. 2504 of 2023 (PH)	IFCI Ltd. Vs. Raju Palanilkunnathil Kesavan	28.08.2024	20.09.2024
4.	Comp. App. (AT) (Ins) No. 75 of 2023 & I.A. No. 309 of 2023	Suave Infrastructure Vs. Advantage Engineers Developers Pvt. Ltd.	28.08.2024	13.09.2024

5.	Comp. App. (AT) (Ins) No. 105 of 2023	Vipin Kumar Yadav (Suspended Director of Aadarsh Inframax Developers Pvt. Ltd.) Vs. Aadarsh Inframax Developers Pvt. Ltd. & Ors.	28.08.2024	03.10.2024
6.	Comp. App. (AT) (Ins) No. 392 & 393 of 2024 & I.A. No. 3378, 3379 of 2024	Labhanshi Multitrade Pvt. Ltd. Vs. Amresh Shukla, Liquidator of Girdharilal Sugar & Allied Industries Ltd. & Ors. With	28.08.2024	17.10.2024
7.	Comp. App. (AT) (Ins) No. 547 of 2024	Amresh Shukla Liquidator Girdharilal Sugar and Allied Industries Limited (In Liquidation) Vs. Canara Bank Ltd. & Ors.	28.08.2024	17.10.2024

By order of Hon'ble Chairperson
-Sd/-
Registrar